

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

W R I T P E T I T I O N (C I V I L) N O . 5 1 2 O F 2 0 0 2

I N R E : N E T W O R K I N G O F R I V E R S

(With appln(s) for intervention, directions, intervention/
impleadment and office report)

With Writ Petition (C) No.668 of 2002
(With appln.(s) for directions)

Date: 09/01/2012 These Matters were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE A.K. PATNAIK
HON'BLE MR. JUSTICE SWATANTER KUMAR

Mr. Ranjit Kumar, Sr. Adv. (A.C.)
Mr. Nikhil Nayyar, Adv. (A.C.)

For Petitioner(s)

In WP 668/2002: Mr. Sudarsh Menon, Adv.

For Respondent(s) Mr. Sanjay R. Hegde, Adv.

For Goa: Ms. A. Subhashini, Adv.

Mr. Chandra Prakash Pandey, Adv.

Mr. G. Prakash, Adv.

For Bihar: Mr. Gopal Singh, Adv.
Mr. Ravi Bhushan, Adv.
Mr. Manish Kumar, Adv.

For Tripura: Mr. Gopal Singh, Adv.
Mr. Rituraj Biswas, Adv.

Mr. Guntur Prabhakar, Adv.

For Gujarat: Ms. Hemantika Wahi, Adv.
Ms. Rojalin Pradhan, Adv.

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Ms. Manik Karanjawala, Adv.

Mr. Naresh K. Sharma, Adv.

Mr. Tara Chandra Sharma, Adv.

For Punjab: Mr. R.S. Suri, Sr. Adv.
Mr. R.S. Khosla, Sr. AAG.
Mr. Kuldip Singh, Adv.
Mr. R.K. Pandey, Adv.
Mr. H.S. Sandhu, Adv.
Mr. Mohit Mudgil, Adv.
Mr. Jagjit Chhabra, Adv.

Mr. Ashok K. Mahajan, Adv.

For Tamil Nadu: Mr. S. Gurukrishna Kumar, AAG.
Mr. G. Umapathy, Adv.
Mr. B. Balaji, Adv.

Mr. R. Ayyam Perumal, Adv.

Mr. Shreekant N. Terdal, Adv.

For Meghalaya: Mr. Ranjan Mukherjee, Adv.
Mr. S.C. Ghosh, Adv.
Mr. S. Bhowmick, Adv.

For Kerala: Mr. Ramesh Babu M.R., Adv.
Mr. Shekhar Prasad Gupta, Adv.

Ms. D. Bharathi Reddy, Adv.

Mr. Vikas Upadhyay, Adv.
Mr. B.S. Banthia, Adv.

For Manipur: Mr. Khwairakpam Nobin Singh, Adv.
Mr. Sapam Biswajit Meitei, Adv.

For Maharashtra: Mr. Shankar Chillarge, Adv.
Ms. Asha Gopalan Nair, Adv.

For West Bengal: Mr. Soumitra G. Chaudhuri, Adv.
Mr. B.P. Yadav, Adv.
Ms. Anima Kujur, Adv.
Ms. Sampa Sengupta, Adv.
Mr. Abhijit Sengupta, Adv.

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Ms. Sumita Hazarika, Adv.

Mr. Alok Gupta, Adv.

For Rajasthan: Dr. Manish Singhvi, AAG.
Mr. Abhinav Ramakrishnan, Adv.
Mr. Milind Kumar, Adv.
Mr. Devanshu K. Devesh, Adv.
Mr. Irshad Ahmad, Adv.

Mr. G.N. Reddy, Adv.

Mr. R. Nedumaran, Adv.

For M/o Urban Development: Mr. D.N. Goburdhan, Adv.
Mr. Prabal Bagchi, Adv.
Mr. Shiv Kant Arora, Adv.
Mr. Atin Shanker Rastogi, Adv.
Mr. Abhishek Agarwal, Adv.

Ms. Sheil Mohini Sethi, Adv.

For Assam: Mr. Navneet Kumar, Adv.
Mr. Riku Sarma, Adv.
for M/s. Corporate Law Group, Adv.

Mr. Anil Shrivastav, Adv.

For Mizoram: Mr. K.N. Madhusoodhanan, Adv.
Mr. R. Sathish, Adv.

For Chhattisgarh: Mr. Atul Jha, Adv.
Mr. Sandeep Jha, Adv.

Mr. Dharmendra Kumar Sinha, Adv.
for Mr. Rajesh Srivastava, Adv. (N/P)

Mr. Pradeep Misra, Adv.
Mr. Amit Singh, Adv.

Mr. Kamlendra Mishra, Adv.

For Sikkim: Mr. A. Mariarputham, AG., Sikkim.
Ms. Aruna Mathur, Adv.
Mr. Yusuf Khan, Adv.
Mr. Kaustubh Sinha, Adv.

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Mr. T.S. Doabia, Sr. Adv.
Mr. D.D. Kamat, Adv.
Mr. S.W.A. Qadri, Adv.
Mr. D.K. Thakur, Adv.
Mr. D.S. Mahra, Adv.

For Haryana: Mr. Rupansh Purohit, Adv.
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Mr. Kamal Mohan Gupta, Adv.

For Nagaland: Mr. Edward Belho, Adv.
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Ms. K. Enatoli Sema, Adv.
Mr. Amit Kumar Singh, Adv.

Mr. Pardeep Kumar Rapria, Adv.
Mr. Ramesh K. Mishra, Adv.
Mr. Prashant Bhushan, Adv. (N/P)

For Director,
Environment, Goa: Mr. Bhavanishankar V. Gadnis, Adv.
Ms. B. Sunita Rao, Adv.

Ms. C.K. Sucharita, Adv.
Ms. Runi Chanda, Adv.
Ms. Anisha Panicker, Adv.

Ms. Rachana Srivastava, Adv.
Ms. Ruchi Daga, Adv.

UPON hearing counsel the Court made the following
O R D E R

Orders reserved.

Report of National Council of Applied
Economic Research is taken on record.

Written submissions be filed by learned
amicus curiae within one week.

[T.I. Rajput]
A.R.-cum-P.S.

[Madhu Saxena]
Assistant Registrar